

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6335 of 2014

Suresh Prasad Sinha & Ors. Petitioners

Versus

Coal India Limited & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioners : Mr. Ashok Kr., Advocate

For the State :

5/Dated: 25th June, 2020

Heard learned counsel for the parties through VC.

2. Let this case go out of my list and be listed before the appropriate Bench after approval of Hon'ble the Chief Justice.

(Deepak Roshan, J.)

Amardeep/